

Ordinance Summary

The Indian Medicine Central Council (Amendment) Ordinance, 2021

- The Indian Medicine Central Council (Amendment) Ordinance, 2021 was promulgated on April 22, 2021. The Ordinance amends the Indian Medicine Central Council Act, 1970. The 1970 Act provides for a Central Council to regulate the education and practice of the Indian Medicine system (includes Ayurveda, Yoga, Naturopathy).
- In September 2020, the Indian Medicine Central Council (Amendment) Bill, 2020, which replaced the Indian Medicine Central Council (Amendment) Ordinance, 2020, was passed by Parliament. The Bill amended the 1970 Act to provide for the supersession and reconstitution of the Central Council within one year from the date of notification of the 2020 Ordinance (April 24, 2020). The 2021 Ordinance increases the deadline for reconstituting the Central Council to two years.

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